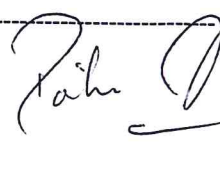


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 28/14	TP 60/16	Hearing	397/ 398	Tabassum Modo Vs. Edumedia India Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
5	RISHI ANEJA 9880599908	Respondent No.3	

Counsel for petitioner is present. Counsel for R-3 is present. Counsel for R-1 and 2 is also present. Counsel for R-3 has filed a memo seeking for an order to delete the name of R-3 from the array of respondents on the ground that she is no longer the shareholder of the Respondent No.1 Company. Counsel for petitioner requested time to file objections on the memo. None filed vakalat for R-4 and 5.

List it on 30.10.2017.

  
MEMBER (J)

  
MEMBER (T)